

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 24-04-2018

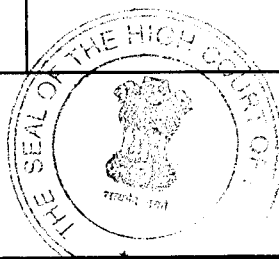
PROCEEDINGS

Judiciary – General Transfers, 2018 in respect of o Sub Judges / CJMs – Orders issued.

ORDER NO. B1(A) - 63 / 2018(2)

As part of the General Transfers, 2018 in respect of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at **Column II** are posted as shown against their names in **Column III**. They will hand over the charge of their offices to the officers at **Column IV** and take charge in their respective stations from the officers shown in **Column V**.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri. Madhusoodanan T., Chief Judicial Magistrate, Kozhikode	Chief Judicial Magistrate, Manjeri	Judicial Magistrate of First Class -I, Kozhikode	Judicial Magistrate of First Class-II(Forest Offences), Manjeri
2	Sri Rajan Thattil, Chief Judicial Magistrate, Manjeri	Chief Judicial Magistrate, Kasaragod	Judicial Magistrate of First Class-II(Forest Offences), Manjeri	Judicial Magistrate of First Class, Kasaragod
3	Sri Kenneth George, Chief Judicial Magistrate, Kasaragod	Chief Judicial Magistrate, Palakkad	Judicial Magistrate of First Class, Kasaragod	Judicial Magistrate of First Class-I, Palakkad
4	Smt.Lilly K., Chief Judicial Magistrate, Palakkad	Chief Judicial Magistrate, Kozhikode.	Judicial Magistrate of First Class- I, Palakkad	Judicial Magistrate of First Class-I, Kozhikode
5	Sri Syamlal S.R., Prl.Sub Judge, Irinjalakuda	Sub Judge, Cherthala	Addl.Sub Judge, Irinjalakuda	Sub Judge, Alappuzha
6	Smt.Gosha C.G., Sub Judge, Muvattupuzha	Sub Judge, Koyilandi	Sub Judge, Perumbavoor	Addl.Sub Judge-II, Kozhikode
7	Shri Prabhash Lal T.P., Secretary, DLSA, Thodupuzha	Sub Judge, Kochi	As stated inthe Government order in this regard.	Addl.Sub Judge-I, Ernakulam
8	Smt.Priya Chand P.P., Sub Judge, Cherthala	Addl.Chief Judicial Magistrate (Economic Offences), Ernakulam	Sub Judge, Alappuzha	Addl.Chief Judicial Magistrate (Criminal Cases against MP/MLAs), Ernakulam



I	II	III	IV	V
9	Shri Sudheer D., Sub Judge, Kattappana	Sub Judge, Chengannur	Sub Judge, Thodupuzha	Sub Judge, Mavelikkara
10	Smt.Pooja P.P., Sub Judge, Chengannur	Sub Judge, Punalur	Sub Judge, Mavelikkara	Sub Judge, Kottarakkara
11	Smt.Lisha S., Addl.Sub Judge-I, Thrissur	Sub Judge, Pala	Addl.Sub Judge-II, Thrissur	Addl.Sub Judge, Kottayam

The Officers at Sl.No 1 to 4 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The Officers at Sl.No 5 to 11 are eligible for Special Pay for extra administrative work @ Rs.1875/- per month in their new post.

All officers at **column IV** will continue to hold their full additional charges, till new officers takes charge.

All Officers are eligible for Transfer Grant and joining time.

All officers transferred by these proceedings are directed to take charge in their new posts on the reopening of courts after Summer Vacation .

In case a relieving officer / relieved officer is absent on the date of his/her taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving officer / relieved officer / vacation officer on the day of absence.

(By Order),



PHM
K.Haripal
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(11 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority,
Ernakulam.
All the Principal District Judges(**by e-Mail Only**).
The Chief Judicial Magistrates of Palakkad, Manjeri, Kozhikode &
Kasaragod(**by e-Mail only**)
The Officers and Courts concerned *

Cont'd...

The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B1(D),B2(A), B3(A), B4(A), B5(A), B5(B) C1, D2 , E1 & I1 seats & e-Courts Cell, IT- Section, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, Athani, Aluva

Copy submitted to :

The Honourable Judges.

* The Officers and the Courts concerned can download the Order from the Official Website of the High Court(www.highcourtofkerala.nic.in).

